NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02.01.2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/171/2016

NAME OF THE PETITIONER(S)

: Mrs. Padmavathi

NAME OF THE RESPONDENT(S)

: M/s Anuragha Poultries & Breeders Pvt. Ltd. & 7 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL) REPRESENTATION BY **SIGNATURE** V. SRIWIUASAW 1)

G. S. DHANALAKSHMI

P.M. VATSALA For A.K.MYLSHMY & ASSOCIATES

ORDER

Shri V Srinivasan, counsel for petitioner present. Ms P M Vatsala, counsel for R1 to R9 and R11 and Ms G S Dhanalakshmi, counsel for R10 present. Time extended at request for R1 to R9 and R11 for filing counter in application for impleading of parties filed by the petitioner. At request time extended finally. Put up on 23.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)